

12545 *Papers laid on the Table* APRIL 21, 1959

*Elections to Committees* 12546

(a) whether it is a fact that the Manipur Territorial Council could not utilise in full the amount sanctioned in the Budget for 1958-59, and

(b) if so, the amount sanctioned, and the amount spent?

The Minister of Home Affairs (Shri G. B. Pant): (a) Yes

(b) Rs 41.12 lakhs and Rs 35.81 lakhs, respectively

12.21 hrs.

#### DEATH OF SHRI USHA NATH SEN

Mr. Speaker I have to inform the House of the sad demise of Shri Usha Nath Sen who passed away on the 20th April, 1959 at New Delhi at the age of 79

Shri Usha Nath Sen was a member of the former Central Legislative Assembly in the year 1930

I am sure the House will join with me in conveying our condolence to the relatives of Shri Sen

The House may stand in silence for a minute to express its sorrow

The Members then stood in silence for a minute

12.23 hrs.

#### PAPERS LAID ON THE TABLE

##### AUDIT REPORT OF GOVERNMENT OF DELHI

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of Audit Report of the Government of Delhi under article 151(1) of the Constitution and the Finance Accounts, 1956-57 (Placed in Library. See No LT-1369/59)

##### AMENDMENT TO CUSTOMS AND CENTRAL EXCISE DUTIES REFUND (BRAND RATES) RULES

The Deputy Minister of Finance (Shri B. E. Bhagat): I beg to lay on the Table, under sub-section (4) of

Section 43B of the Sea Customs Act, 1878 and Section 38 of the Central Excises and Salt Act, 1944, a copy of Notification No GSR 375 dated the 4th April, 1959, making certain further amendment to the Customs and Central Excise Duties Refund (Brand Rates) Rules, 1958 (Placed in Library, See No LT-1367/59).

##### NOTIFICATION UNDER SEA CUSTOMS ACT

Shri B. E. Bhagat. I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878, a copy of Notification No GSR 380 dated the 4th April, 1959 (Placed in Library See No LT 1368/59).

#### ESTIMATES COMMITTEE

##### FORTY-SIXTH REPORT

Shri B. G. Mehta (Gohilwad) I beg to present the Forty-sixth Report of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs)—Government of India Mints and Assay Department.

#### ELECTIONS TO COMMITTEES

##### ESTIMATES COMMITTEE

Shri B. G. Mehta (Gohilwad) I beg to move

That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha thirty Members from among themselves to serve as Members of the Committee on Estimates for the term beginning on the 1st May, 1959 and ending on the 30th April, 1960"

Mr. Speaker: The question is

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business